

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/174/IB/2018
PETITION NUMBER : CP/628/IB/2017
NAME OF THE TRANSFEROR : LEELAMMA & 2
NAME OF THE TRANSFERRE : ROYAL SPLENDOUR DEVELOPERS PVT LTD & 3
UNDER SECTION : 60

S.No.	Name (in Capital)	Represented by	Signature
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AVINASH KR

Counsel for
Applicant



ORDER

Counsel for the Applicant present. RP is directed to submit a report whether there is any proposal for resolution plan or an application is proposed to be made under Section 33 of the IBC. Matter is adjourned for filing report. Put up on 24.07.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)